

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.6916/2022

M/S KAMAKHYA TRADERS & ORS.

Appellant(s)

VERSUS

RAILWAY BOARD MINISTRY OF RAILWAYS & ORS.

Respondent(s)

WITH

C.A. No. 7327/2022 (III-A)

C.A. No. 6917/2022 (III-A)

C.A. No. 6919/2022 (III-A)

C.A. No. 6918/2022 (III-A)

(FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 114641/2021
IA No. 114641/2021 - EXEMPTION FROM FILING AFFIDAVIT)

Date : 30-05-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE
[VACATION BENCH]

For Appellant(s) Ms. Sakshi Kakkar, AOR
Mr. Shakti Singh, Adv.

For Respondent(s) Mr. Shreekant Neelappa Terdal, AOR
Mr. Mukesh Kumar Maroria, AOR
Mr. Amrish Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the appellants prays for an adjournment.

The case is adjourned.

List the appeals after summer vacation.

(RAM SUBHAG SINGH)
COURT MASTER (NSH)

(KAVITA PAHUJA)
Assistant Registrar-cum-PS